

**GOVERNMENT OF INDIA  
HUMAN RESOURCE DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:2665

ANSWERED ON:04.12.2007

DROP OUT RATE

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**Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:**

- (a) whether the experts and political leaders have expressed concern over the high drop out rates and emphasized on the need to implement the Right to Education;
- (b) if so, the details thereof;
- (c) the details of drop outs in the country, class-wise, gender-wise and State & UT-wise;
- (d) whether the Union Government has sought the help of State Governments and private sectors to check drop outs in the schools;
- (e) if so, the details of response received by the Government from each State Government thereon; and
- (f) the further steps taken by the Government to decrease the drop out rate including from the minority community?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SMT. D. PURANDESWARI)

(a) & (b) The 53rd meeting of the Central Advisory Board of Education (CABE) in which political leaders and experts participated held on 14-15 July 2005 discussed the draft Central Legislation to translate into action the 86th Constitutional Amendment aimed at making education a Fundamental Right for all children in the 6-14 years age group.

(c): Gender-wise, stage-wise and state-wise drop out rates for the year 2004-05 are annexed.

(d), (e) & (f): Sarva Shiksha Abhiyan is being implemented in partnership with the State and Union Territories to provide for universalisation of elementary education in the country in a time bound manner. To decrease the incidence of drop out, SSA provides, inter alia, for opening of new schools, strengthening of school infrastructure, appointment of additional teachers, interventions for enrollment of out of school children, promotion of girls education, inclusive education for children with special needs, training of teachers, supply of free textbooks for girls, SC & ST students and interventions for promoting community participation. As per a Scholarship scheme introduced by Central Board of Secondary Education (CBSE) from the academic session 2006-07, a girl studying in school affiliated to CBSE who is the only child of her parents and who secures 60% or more marks in class X examination for the year 2006 onwards is given scholarship of Rs. 500 per month for studying in classes XI and XII in a CBSE affiliated school which charges tuition fee of not more than Rs. 1000 per month during the academic year 2005-06.